

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO.154/2015
CA NO.

CORAM:

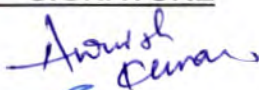

SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017

NAME OF THE COMPANY: Orient Textf Abs Pvt. Ltd.

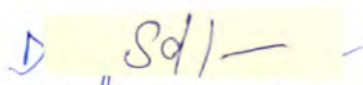
SECTION OF THE COMPANIES ACT: 100 to 104

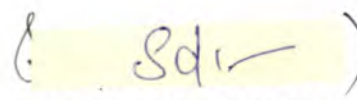
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	AWINISH KUMAR	Advocate for petitioner		
2.	MANISH RAJ	Company prosecutor for RD(NR)		

ORDER

Learned Counsel for the parties are present. Ld. Counsel for the petitioner seeks time to file compliance Certificate as prescribed under Section 133 of the Companies Act, 2013 and as mandated under Section 66 of the Companies Act, 2013. Six weeks time is granted on that count.

To come up for hearing on 13.7.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
19.5.2017